Category	Amount of Honorarium p	ermonth	
4.	Matriculate	Rs. 400	
5.	Matriculate with 5 years honorary work	Rs. 425	
6.	Matriculate with 10 years honorary work	Rs. 450	

(B) Helpers Rs. 200

(c) and (d). A number of representations have been received from various Anganwadi Associations/NGOs requesting for enhancement of honorarium of anganwadi workers/helpers. The same are being examined.

[English]

## **Photo Identity Cards**

650. DR. K.V.R. CHOWDARY: SHRI RAM NAIK:

Will the PRIME MINISTER be pleased to state :

- (a) the progress made in issuing of Photo Identity Cards in the country, State-wise;
- (b) whether Tamil Nadu, Kerala and Tripura States are lagging behind in this regard;

- (c) if so, the reasons therefor;
- (d) the amount allocated by the Union Government for this purpose during 1995-96, State-wise; and
- (e) the steps taken to complete the work before ensuing general election?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) A Statement showing the progress made in implementation of the scheme of photo identity cards is enclosed.

- (b) and (c). The work of issuance of photo identity cards has not yet started in these States. The deadline fixed for completion of the work has however, been extended by the Election Commission upto 31.3.96.
- (d) Out of budget provision of Rs. 225 crores made by the Union Government for this purpose during 95-96, a sum of Rs. 17,38,63,000 and Rs. 14,52,00,000 only have already been released to the State Governments of Andhra Pradesh and West Bengal, respectively. The requirement of funds of other States is being worked out and funds to these States will be released during the current financial year.
- (e) The Election Commission is monitoring the progress made in implementation of the scheme on a weekly basis and is making all possible efforts to ensure completion of work before ensuing general elections.

## **STATEMENT**

The progress made by various States and Union Territories in the matter of implementation of the Scheme of Photo Identity Cards

S. No.	State/Union Territories	Total Electorate	Electors photo- graphed	No. of I-Cards issued
1	2	3	4	5
1.	Andhra Pradesh	48320976	38583420	-
2.	Arunachal Pradesh	532830	464269	208822
3.	Assam	12269696	3320279	-
4.	Bihar	57800000	33300000	5427277

1 2	3	4	5
5. Goa	862101	621614	450121
6. Gujarat	29022094	26243919	19624388
7. Haryana	11076862	9691241	7819619
8. Himachal Pradesh	3486283	2871008	1922061
9. Karnataka	31673534	25006697	2199246
10. Kerala	20379953		
11. Madhya . Pradesh	44784568	34907606	7414700
12. Maharashtra	55122009	47907687	40499288
13. Manipur	1267904	1107841	839658
14. Meghalaya	1086374	779276	530366
15. Mizoram	395945		
16. Nagaland	847716	482734	
17. Orissa	22066712	17944390	1126454
18. Punjab	14000884	11364307	9015858
19. Rajasthan	29913178	23338006	10555272
20. Sikkim	217446	174381	149073
21. Tamil Nadu	42097622	-	-
22. Tripura	1606382	602208	•
23. Uttar Pradesh	96522000	71613000	9449000
24. West Bengal	44675204	39793820	24831043

Note: The scheme has not been extended to the State of Jammu & Kashmir.